

**CLASSIFICATION OF DRAMA AND
RURAL PROGRAMME
ARTISTES**

♦596. SHRI LOKANATH MISRA:
Will the Minister of INFORMATION AND
BROADCASTING be pleased to
state:

(a) whether any representations have
been received from the drama and rural
programme artistes regarding their
classification by the present
Departmental Audition Board; and

(b) whether there is any proposal
under Government's consideration to set
up a Board for drama and rural
programmes on the lines of the Music
Audition Board?

THE MINISTER OF INFORMATION
AND BROADCASTING (DR. B. V.
KESKAR): (a) and (b). No such re-
presentations have been received. It is
proposed however to have Drama
Audition Committees at the various
stations.

FALL IN INDIA'S EXPORTS

*597. SHRI DAHYABHAI V. PATEL:
Will the Minister of COMMERCE AND
INDUSTRY be pleased to state what steps
government have taken to ascertain the
reasons for the steep fall of India's
exports since the beginning of the year
and to remove hindrances or obstacles in
the way to stimulate further exports of
other Indian goods?

THE DEPUTY MINISTER OF COM-
MERCE AND INDUSTRY (SHRI SATISH
CHANDRA): The total exports in the first
half year of 1960 improved by over Rs.
36 crores as compared to the exports in
the corresponding period of last year, but
declined as compared to the exports in
the second half of 1959. As some of the
major commodities have a seasonal
market, the export performance is
usually better in the second half of the
year and it

is expected that the total exports in 1960
will be more than in the previous years.
A careful watch is kept and suitable steps
are taken from time to time to
stimulate exports.

नागालैंड का बनाया जाना

*६००. श्री प्यारे लाल कुरील 'तालिब' :
क्या प्रधान मंत्री यह बताने की कृपा करेंगे
कि :

(क) क्या सरकार के पास नागा
प्रतिनिधियों, नागा पीपुल्स कन्वेंशन या किसी
अन्य नागा संस्था की ओर से एक पृथक्
नागा राज्य बनाने की मांग आई है और
यदि हां, तो उसकी रूपरेखा क्या है;

(ख) क्या नागा लोगों की इस मांग
के पीछे किसी भारतीय राजनैतिक दल
या किसी विदेशी शक्ति का हाथ है;
और

(ग) क्या सरकार पृथक् नागा राज्य
बनाने के प्रश्न पर विचार कर रही है ?

t [CREATION OF NAGALAND

*600. SHRI P. L. KUREEL URF
TALIB: Will the PRIME MINISTER be
pleased to state:

(a) whether any demand for the
formation of a separate Naga State has
been received by Government from the
Naga representatives, Naga People's
Convention or from any other Naga
organisation and if so, what are its
outlines;

(b) whether any political party of
India or some foreign power is at the
back of this demand by the Naga People;
and

t [] English translation.

(c) whether the question of forming a separate Naga State is under consideration of Government?]

बैदेशिक-कार्य उपमंत्री (श्रीमती लक्ष्मी मेनन) : (क.) और (ग.) १ अगस्त १९६० को प्रधान मंत्री ने सदन में एक वक्तव्य दिया था कि नागालैंड नामक एक अलग राज्य बनाने के सम्बन्ध में नागा जन शिष्ट-मंडल के साथ किन्हीं विषयों पर सहमति हुई है।

(ख.) इस मांग के पीछे न तो भारत का कोई राजनैतिक दल रहा है और न कोई अन्य देश ही।

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) and (c) On the 1st August, 1960, the Prime Minister made a statement in the House on certain understandings reached with the Naga People's Delegation in regard to the formation of a separate State of Nagaland.

(b) There was no political party in India and no foreign power at the back of this demand.]

CASE AGAINST AN EMPLOYEE OF INDIAN HIGH COMMISSION IN LONDON

•608. SHRI R. P. N. SINHA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that a member of the staff of the Indian High Commission in London has recently been found guilty of defrauding London Transport by the lower court; and

(b) if so, whether he still continues to be in service?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) and (b) A clerk employed in our High Commission in London was, on August 9, 1960, sentenced to serve a term of imprisonment for four months on the charge of having defrauded the London Transport Authority. The accused has been released on bail and has appealed against his conviction. The matter is thus *sub judice*. Meanwhile he has been placed under suspension.

निर्माण, आवास और संभरण मंत्रालय के टाइपराइटर

३५४. श्री नवाबसिंह चौहान : क्या निर्माण, आवास और संभरण मंत्री यह बताने की कृपा करेंगे कि :

(क.) निर्माण, आवास और संभरण मंत्रालय में कुल कितने टाइपराइटर हैं; और

(ख.) उन में से कितने अंग्रेजी टाइप-राइटर हैं और कितने हिन्दी टाइपराइटर हैं ?

TYPEWRITERS IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY

354. SHRI NAWAB SINGH CHAUHAN: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) the total number of typewriters in the Ministry of Works, Housing and Supply; and

(b) out of them how many are English typewriters and how many Hindi typewriters?]

निर्माण, आवास और संभरण मंत्री (श्री के० सी० रेड्डी) : (क.) इस मंत्रालय के सचिवालय में टाइपराइटरों की कुल संख्या १४६ है।